NATIONAL COMPANY LAW TRIBUNAL ITEM NO :11
ALLAHABAD BENCH

CP NO. (IB) 389/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2021 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : PRAYAG POLYTECH PVT. LTD V/s MD PLASTECH PVT. LTD.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. VINAYAK MITHAL, SH. VIPUL GANDA, ADVS.

COUNSEL FOR RESPONDENT : SH. SHADAB ALAM, ADV.

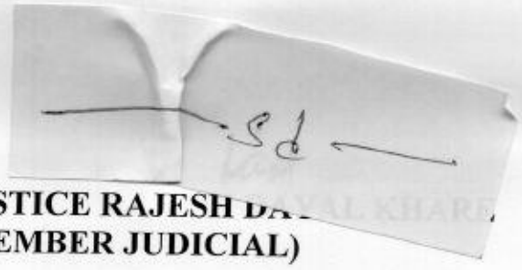
CP NO.(IB) 389/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Vinayak Mithal alongwith Sh. Vipul Ganda, Advocates for the Petitioner and Sh. Shadab Alam, Advocate for the Respondent through video conferencing.

Record shows that the pleadings are complete in the present case.

Accordingly, put up on 5th March, 2021 for hearing before the Regular Court/ through Video Conferencing, by which time learned counsel for the parties may file written submissions, if they desire to do so.



Dated : 08.01.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(P.S.)